

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 315
TO BE ANSWERED ON 19.07.2018

ROAD CONSTRUCTION UNDER PMGSY

315. SHRIMATI RANJEET RANJAN:
SHRI RAJESH RANJAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has advanced the target for completion of roads to be constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) to 2019 from 2022 and if so, the details thereof;
- (b) whether the Government has increased the annual allocation of funds to States to Rupees five thousand crore under the said scheme and if so, the details thereof;
- (c) the quantum of funds allocated under the said scheme during the last two years, State/UT-wise;
- (d) whether the quality of roads is not likely to be affected due to reduction of time limit for achieving the target and if so, the details thereof;
- (e) whether the said decision has been taken with the consent of States; and
- (f) the number of roads constructed under the said scheme during the last one year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. For accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministry of Finance and the State governments, has formulated an Action Plan to complete the connectivity mandate of balance habitations under PMGSY-I by March, 2019, much before the earlier set target date of 2022.

(b) : In order to accelerate the implementation and ensure time bound completion of the Scheme in the States, the Government has decided to provide substantial enhancement of allocation for PMGSY.

Rs in Crore

S.No	Financial Year	Allocation to the States
1.	2015-16	15186
2.	2016-17	16508
3.	2017-18	16819

The Budget Estimate (BE) for 2018-19 is Rs.19,000 crore. In addition to the Central Share, the State Share will be available for the programme, according to changed funding pattern since 2015.

(c) : The quantum of funds allocated under the said scheme during the last two years, State/UT-wise is given in **Annexure-A**.

(d) : In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at three different stages of construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

(e) : During the sub-group of Chief Minister Meeting held on 13.11.2015, it was decided to change the fund sharing pattern of PMGSY from 100% to 60:40 between the Centre and States for plain areas & 90:10 for special areas. Seeing the increased level of allocation, the Government of India decided to advance the target of completion of PMGSY-I from 2022 to 2019.

(f) : The number of roads constructed under the said scheme during the last one year, State/UT-wise is given in **Annexure-B**.

Annexure-A**Annexure referred in part (c) of Lok Sabha UQ. 315 due for 19.7.2018**

S.No.	State	Release during 2016-17 (Rs in crore)	Release during 2017-18 (Rs in crore)
1	Andhra Pradesh	197.59	226.16
2	Arunachal Pradesh	205.92	700.00
3	Assam	475.76	575.58
4	Bihar	2958.34	1592.26
5	Chattisgarh	449.81	508.66
6	Goa	0.00	0.00
7	Gujarat	31.04	0.00
8	Haryana	44.01	0.00
9	Himachal Pradesh	396.61	399.56
10	Jammu & Kashmir	755.61	1400.00
11	Jharkhand	819.59	1381.70
12	Karnataka	331.95	5.00
13	Kerala	179.45	169.13
14	Madhya Pradesh	1979.48	1308.45
15	Maharashtra	606.00	330.64
16	Manipur	412.19	231.50
17	Meghalaya	211.99	50.04
18	Mizoram	93.36	200.00
19	Nagaland	8.05	8.80
20	Odisha	1925.67	2249.99
21	Punjab	275.66	339.15
22	Rajasthan	559.41	1120.26
23	Sikkim	138.16	337.00
24	Tamil Nadu	309.58	636.39
25	Tripura	392.37	135.39
26	Uttar Pradesh	1234.87	1010.47
27	Uttarakhand	550.20	702.21
28	West Bengal	819.18	1101.84
29	Telangana	146.03	99.22
	Total	16507.85	16819.43

Annexure-B**Annexure referred in part (e) of Lok Sabha UQ. 315 due for 19.7.2018**

S.No.	State	Length Constructed during 2017-18 (in km)
1	Andhra Pradesh	154.06
2	Arunachal Pradesh	1132.02
3	Assam	1618.63
4	Bihar	5226.69
5	Chattisgarh	1901.49
6	Goa	0.00
7	Gujarat	50.31
8	Haryana	38.28
9	Himachal Pradesh	1772.53
10	Jammu & Kashmir	1804.54
11	Jharkhand	4525.12
12	Karnataka	58.98
13	Kerala	373.64
14	Madhya Pradesh	5222.45
15	Maharashtra	569.76
16	Manipur	731.20
17	Meghalaya	150.33
18	Mizoram	237.13
19	Nagaland	85.00
20	Odisha	7175.77
21	Punjab	851.75
22	Rajasthan	3260.98
23	Sikkim	419.16
24	Tamil Nadu	1611.76
25	Tripura	313.14
26	Uttar Pradesh	4106.46
27	Uttarakhand	1839.11
28	West Bengal	3213.11
29	Telangana	302.93
	Total	48746.31